NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.43/241/HDB/2017
NAME OF THE COMPANY	Rama Krishna Prasad Power Private Limited
NAME OF THE PETITIONER(S)	Venigalla Naveen
NAME OF THE RESPONDENT(S)	Rama Krishna Prasad Power Private Limited & (4) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Y. VANSHIKRISHNA	Adv Je Pegiston	844 ama Kush @ gmedlean 8919448988	Swan I lil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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DVA & Routhand	Advate		Darol

ORDER

Heard Mr.S.V.Vamshi Krishna, Learned Counsel for Petitioner and Mr.N.Harinath along with Mr.DVAS Ravi Prasad, Learned Counsels for Respondent.

C.P. is dismissed by a separate order.

Member (T)

Member (J)

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